

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:3325  
ANSWERED ON:12.02.2014  
TRUSTS FOR RELIGIOUS PLACES  
Patle Kamla Devi

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) the details of the States wherein the State Law and Justice department have set up any trusts to manage the affairs of religious places, including Chattisgarh;
- (b) whether the Union Government has issued or proposes to issue any guidelines to the State Governments regarding setting up trusts to manage religious places; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL)

- (a) The information is being collected and will be laid on the Table of the House.
- (b) The Union Government has neither issued nor proposes to issue any guidelines to the State Governments about setting up trusts to manage religious places.
- (c) Does not arise.